

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. M.P. No. 2062 of 2020

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : Mr. A.S.Dayal, Advocate

For the State : Mr. A.K.Dey, APP

5/Dated: 10th September, 2021

Heard through V.C.

2. At the request of learned counsel for the petitioner,
put up this case on 08.10.2021.

(Deepak Roshan, J.)

Amardeep/